NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 53/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE MEMBER (T) NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

M/s. Global Trendz Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 61(1) (b) of the Companies Act 2013.

DESIGNATION

<u>ORDER</u> CP 53/61(1)(b)/NCLT/MB/MAH/2016

At request of the Professional appearing on behalf of the Petitioner, list this matter on 16.2.2018. Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)